

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 16

Dated Guwahati, the 9th April, 2015

In supersession of earlier Orders, the Hon'ble Gauhati High Court has been pleased to notify that application arising in a main proceeding before the Gauhati High Court be registered as I.A. (Interlocutory Application) and not as Misc. case, except, application filed for restoration of a case dismissed for default and review, w.e.f 20th April, 2015.

By Order,

Sd/- B.K. Chetri

REGISTRAR (JUDICIAL)

Memo No. HC. III - 07/2015 / 965 - 84 /G

Dated 9th April, 2015

Copy to:

1. The Registrar (Vig./Admn.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
4. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.
7. The President/Secretary, All Assam Lawyers' Association, Guwahati.
8. The President/Secretary, Lawyers' Association, Guwahati.
9. The President/Secretary, Lawyers' Association, Kohima.
10. The President/Secretary, Lawyers' Association, Aizawl.
11. The President/Secretary, Lawyers' Association, Itanagar.
12. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
13. The Joint Registrar (_____), Gauhati High Court, Guwahati.
14. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
15. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- ✓ 16. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
17. The P.S. to Hon'ble Mr./Mrs./Dr. (Mrs.) Justice _____, Gauhati High Court, Guwahati.
18. The Administrative Officer (Judicial), Filing Section, Gauhati High Court, Guwahati.
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
20. The Notice Board, Gauhati High Court, Guwahati.

REGISTRAR (JUDICIAL)

9-4-15
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